

(e) if not, the reasons therefor and the steps being taken to mobilise funds from other sources for speedy completion of all railway projects?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The financing of Konkan Railway Project will be as under:—

(i) 25% of the cost will be met through equity participation by the Union Government and the States of Maharashtra, Karnataka, Goa and Kerala;

(ii) the balance 75% by issue of public bonds.

(c) No, Sir.

(d) Does not arise.

(e) The Source of Financing are subject to the overall constraints and prioritisation of projects sector-wise; subject to Planning Commission's assessment of Plan requirements.

Local Trains Between Dadar and Thane

*177. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister
RAILWAYS be pleased to state:

(a) whether Government propose to increase the number of local trains between Dadar and Thane in view of heavy overcrowding in the existing local trains; and

(b) if so, the details of the plan in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir, but not immediately.

Modernisation of Major Airports

*178. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any difference of opinion between the National Airports Authority and Department of Electronics in regard to import of electronic items such as radar, ILS and VOR for modernisation of major Airports although they are manufactured indigenously;

(b) if so, the details thereof and steps proposed to be taken to resolve the issue; and

(c) when the modernisation work is likely to be completed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) The project for modernisation of Bombay and Delhi airports is expected to be completed within 30 months from the date of award of contract.

[*Translation*]

Rural Electrification in Uttar Pradesh

*179. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of ENERGY be pleased to state:

(a) whether a number of villages in district Etah, poles are laying unelectrified;

(b) if so, the number thereof and the reasons therefor; and

(c) since when these are lying unelec-